

- (3) These results are based on the provisional and quick tabulation of the NSS on household consumer expdr. of 38th Round (Jan 1983 to Dec. 1983).
- (4) The difference between the aggregate all India private consumption expenditure estimated by Central Statistical Organisation in their National Accounts Statistics and that derived from the NSSO data has been prorata adjusted among the different States and Union Territories in the absence of any information to allocate this difference among the States and Union Territories.
- (5) The number of people below poverty line relates to the population as on 1st March 1984.

Outlay for 20-Point Programme

471. SHRI PRIYA RANJAN DAS
MUNSI :
SHRI RAMASHRAY PRASAD
SINGH :
SHRI MOOL CHAND DAGA ;

Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether outlays were provided under the Annual Plans of the States, Union Territories and Central Ministries during 1982-83 to 1984-85 for the implementation of different schemes under the 20-Point Economic Programme;

(b) if so, the details of the actual expenditure by the States, Union Territories and Central Ministries as compared to the outlays for different schemes during the period mentioned above;

(c) the targets and actual achievements in physical terms;

(d) the reasons for shortfall, if any; and

(e) the rank of different States in the matter of implementing the programmes during the above period ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A. B. A.

GHANI KHAN CHOUDHARY) : (a) Outlays for 20-Point Programme were not fixed separately and specifically under the Annuals Plans of the States, Union Territories and Central Ministries during 1982-83 to 1984-85, as the 20-Point Programme forms an integral part of the plans of the States, Union Territories and Central Ministries. However, outlays for the 20-Point Programme were derived from sectoral outlays under the plans of States, Union Territories and Central Ministries.

(b) Statements giving the outlays and expenditure on the different items of the 20-Point Programme during the three years 1982-83, 1983-84 and 1984-85 are laid on the table of the House. [Placed in Library. See No. LT-1510/85.]

(c) 38 statements giving the targets and achievements in physical terms for different items of the 20-Point Programme during the three years 1982-83 to 1984-85 are laid on the table of the House. [Placed in Library. See No. LT-1510/85.]

(d) The performance under the different items of the 20-Point Programme has not been uniform and even. Shortfalls have occurred under different items in different States and Union Territories in varying degree, who are primarily responsible for implementing the Programme. The main reasons for such shortfalls are the priorities attached by the States to different Programmes and the pressing need of financial resources for such high priority Programmes which has resulted in diversion of funds to these Programmes. Inadequate infrastructure and administrative arrangements appear to be the other important reasons for such shortfalls.

(e) A statement giving the rank of different States in the matter of implementing the programmes during the three years 1982-83 to 1984-85 is given at Annexure-III.

Plan Outlay for States

472. SHRI D. L. BAITHA : Will the Minister of PLANNING be pleased to state :

(a) the plan outlay for different States and the basis or norms adopted for the same ;